

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3233
ANSWERED ON:28.07.2009
POLICE MANUAL
Mishra Shri Mahabal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has prepared any police manual providing for maintaining law and order in the NCT of Delhi and containing provisions on the rights and duties of police personnel;
- (b) if so, the details thereof and the date on which this manual was prepared/ issued;
- (c) whether the Government has any proposal to amend the police manual in view of spurts in crimes; and
- (d) if so, the time by which action in this regard is likely to be taken?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Punjab Police Manual is followed in Delhi.

(c) & (d): The case of heinous and IPC crimes has registered 7.46% and 3.01% decline during the period 1st January to 30th June, 2009 as compared to the cases reported during the corresponding period in 2008. No proposal to amend the Police manual is under consideration.